

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 27th April, 2021

No. HCM/Misc.2021/RG/ 89214 : In keeping with the traditions of the Gauhati High Court, the Hon'ble The Chief Justice is pleased to sanction reimbursement to the extent of Rs. 5,000/- (Rupees five thousand) only per month to the Hon'ble Judges of the High Court of Manipur towards purchase of toiletries and sanitizing items for use in their residences.

By Order etc.,

A. Guneshwar Sharma

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to :

1. All the Registrars, High Court of Manipur.
2. All the Joint Registrars, High Court of Manipur.
3. All the Deputy Registrars, High Court of Manipur.
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. The Assistant Registrar-I/Sr. Private Secretaries, High Court of Manipur
6. The Librarian-cum-Research Officer, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir
8. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh
9. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
10. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
11. The System Analyst, High Court of Manipur to upload the same to the official website.
12. All Superintendents /Court Officers/Stamp Reporter/ Protocol Officer, High Court of Manipur.
13. The Concerned file.